

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1576
ANSWERED ON:21.07.2014
TIPSY PILOTS
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there has been an increase in the number of tipsy pilots having high blood alcohol levels during pre-flight medical checks;
- (b) if so, the details thereof during each of the last years and the current year;
- (c) whether the Government has taken or proposes to take any action in this regard; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a) and (b) 99 Pilots have tested positive during pre-flight medical examination for consumption of alcohol and have been grounded since 2011 as detailed below:

Year	No of Pilots
2011	17
2012	41
2013	31
2014	10

(Till
14.07.2014)

(c) to (d): Rule 24 of the Aircraft Rules, 1937 prohibits the consumption of intoxicating and psychoactive substances by person acting as, or carried in aircraft for the purpose of acting as pilot, commander, navigator, engineer, cabin crew or the other operating member of the crew thereof. Detailed Civil Aviation Requirements (CAR Section 5 Series F-Part-III) have been issued by Directorate General of Civil Aviation (DGCA), which lays down procedure to be followed for pre-flight and post-flight medical examination of such aircraft personnel and action to be taken in case the results of such tests turn out to be positive.